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Title: Laid an explanatory statement showing reasons for immediate legislation by promulgation of the Essential Defence Services Ordinance 2021 (No. 7 of 2021).

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (ADV. AJAY BHATT):** Sir, I, with your kind permission, on behalf of the *Raksha Mantri*, Shri Rajnath Singh, beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Essential Defence Services Ordinance, 2021 (No. 7 of 2021).

... (*Interruptions*)

**14.03 hrs**

**MATTERS UNDER RULE 377\***

**HON. CHAIRPERSON:** Hon. Members, who have been permitted to raise matters under Rule 377 today may personally handover approved text of the matter at the Table immediately.

... (*Interruptions*)